

**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ SMT. J. R. PULATE  
COURT 29 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 22-09-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>HEARING</u></b>				
1	ABA	101317/2019	Vishnu Kesar Adhikari And 4 Others Vs State R.C.F Police Station	Bhomesh R Bellam
2	ABA	101698/2019	Moinmoeed Khan And 7 Others Vs State Santacruz Police Station	Mahendra Pratap Singh
3	ABA	101978/2019	Razia Abdul Qadir Kalsekar and 2 Others35 Vs State Nehru nagar Police Station	Sushrut Jadhwar
4	ABA	102020/2019	Hafeez Abdul Qadir Kalskar Vs State Nehru Nagar Police Station	Skushrut Jadhwar
5	ABA	100213/2020	Mangala Ramu Kunchikorve and 4 ors. Vs The State Dharavi Police station	Ganesh Iyer
6	ABA	100258/2020	Aslam Jalil Ahmed Shaikh Vs State Khar Police Station	Rohit Sawant
7	ABA	100323/2020	Anusaya Vishnu Ingale And Anr. Vs State Trombay Police Station	Ganesh B Shinde
8	ABA	100324/2020	Chotelal Rajdeo Dubey And Anr. Vs State Bandra Police Station	Shreya Shrivastava
<b><u>EVIDENCE PART HEARD</u></b>				
9	POCSO SPL CASE	100142/2016	THE STATE OF CHUNABHATTI POLICE STATION. Vs DEEPAK GAUTAM BANSODE AND ORS.03	
<b><u>EVIDENCE</u></b>				
10	POCSO SPL CASE	100367/2015	The State of Vakola Police Station Vs Ajit Damodar Jadhav	

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11	POCSO SPL CASE	100487/2015	The State of Parksite Police Station Vs Rakesh @ Babu Ravindra Rawat	
12	POCSO SPL CASE	100506/2015	The State of Amboli Polie Station Vs Amir Ismail Shaikh	
<b><u>ORDER</u></b>				
13	SPL.CASE	100694/2020	The State Of Ghatkopar Police Station Vs Mangaldip Nekiram Kumar	PP
14	SPL.CASE	100720/2020	The State Of Nagpada Police Station Vs Mohd. Khalid Mohd. Salim Nurani and anr	PP
<b><u>REPLY/SAY</u></b>				
15	CRI BAIL APPLN	100616/2020	Sagar Changdev Shedge --- Applicant Vs The State of Maharashtra - Tilak Nagar Police Station --- Respondent	Babu Singh
<b><u>APPEARANCE</u></b>				
16	REMAND APPL POCSO	100489/2020	The state of Maharashtra through Dharavi Police Station, Mumbai Vs Mohan Karpan Devendra @ Murgan	PP
<b><u>DORMANT FILE</u></b>				
17	SESSIONS CASE	100207/1984	The State Vs Kamlesh Dashrathlal Joshi	APP
18	SESSIONS CASE	132/1998	The State Tilak Nagar PS. Vs Mohd. Samsad Mohmad Mainuddin Hansari one	
19	SESSIONS CASE	100659/2001	The State Shivaji Nagar P.Stn. Vs Rajesh Kumar Dulal	APP

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20	SESSIONS CASE	100765/2001	The State Vs Shantabai Bhimrao Harijan	APP
21	SESSIONS CASE	100204/2004	The State Vs Mohd. Rizwan Mohd. Nazir khan	APP
22	SESSIONS CASE	100181/2011	The State Oshivara P. Stn Vs Kapil @ Vicky Babu Singh and 4 ors	

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